

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1222/2014

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

RAM PAL & ANR.

Respondent(s)

Date : 27-06-2019 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE B.R. GAVAI
[VACATION BENCH]

For Appellant(s) Mr. K.M. Natraj, ASG
Ms. Sonia Mathur, Sr. Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Sachin Sharma, Adv.
Mr. Arvind Kumar Sharma, Adv.
Mr. B. Krishna Prasad, AOR

For Respondent(s) Mr. Debasis Misra, AOR [NP]

UPON hearing the counsel the Court made the following

O R D E R

As there is no appearance on behalf of the respondents, let
the matter be listed after summer vacation.

(MEENAKSHI KOHLI)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER